

ITEM NO.501

COURT NO.1

SECTION PIL-W/X/XVI-A/XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

R.P.(C) NO. 3358/2018 IN W.P.(C) NO. 373/2006

KANTARU RAJEEVARU

PETITIONER(S)

VERSUS

INDIAN YOUNG LAWYERS ASSOCIATION THR.ITS GENERAL SECRETARY MS.
BHAKTI PASRIJA AND ORS.RESPONDENT(S)
(FOR ADMISSION AND IA NO.148814/2018-EX-PARTE STAY)

WITH

R.P.(C) NO. 3359/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.1]
(FOR ORAL HEARING ON IA 146748/2018 FOR INTERVENTION APPLICATION ON
IA 151061/2018)

DIARY NO(S). 37946/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.2]
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA
146913/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN
COURT ON IA 146914/2018 FOR STAY APPLICATION ON IA 146915/2018 FOR
APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
146916/2018)

R.P.(C) NO. 3469/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.3]
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
147148/2018)

DIARY NO(S). 38135/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.4]
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
147520/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION
ON IA 147521/2018)

DIARY NO(S). 38136/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.5]
(FOR EX-PARTE STAY ON IA 147553/2018 FOR APPLICATION FOR PERMISSION
TO FILE REVIEW PETITION ON IA 147556/2018 FOR EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT ON IA 147560/2018)

R.P.(C) NO. 3449/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.6]
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA
147689/2018)

W.P.(C) NO. 1285/2018 (PIL-W) [ITEM NO.501.7]
(FOR ADMISSION)

R.P.(C) NO. 3470/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.8]
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 159846/2018 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 159847/2018 FOR APPOINTMENT OF COMM./RECEIVER ON IA 159851/2018)

R.P.(C) NO. 3380/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.9]
(FOR ORAL HEARING ON IA 149541/2018 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155358/2018)

R.P.(C) NO. 3379/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.10]
(FOR ORAL HEARING ON IA 149566/2018 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155361/2018)

R.P.(C) NO. 3444/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.11]
(FOR ORAL HEARING ON IA 149630/2018 FOR STAY APPLICATION ON IA 149635/2018)

R.P.(C) NO. 3462/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.12]
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 149819/2018)

DIARY NO(S). 38764/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.13]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 149870/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 149892/2018)

DIARY NO(S). 38769/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.14]
(FOR ORAL HEARING ON IA 149908/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 155639/2018)

DIARY NO(S). 38907/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.15]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 150424/2018 FOR ORAL HEARING ON IA 150428/2018)

R.P.(C) NO. 3377/2018 IN W.P.(C) NO. 373/2006 [ITEM NO.501.16]
(IA FOR ORAL HEARING ON IA 150669/2018 FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155353/2018)

DIARY NO(S). 39023/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.17]
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 150867/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 150868/2018)

DIARY NO(S). 39135/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.18]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
150947/2018 FOR ORAL HEARING ON IA 150948/2018 FOR PERMISSION TO
FILE ADDITIONAL DOCUMENTS/FACTS ON IA 160906/2018 FOR ON IA
160906/2018)

DIARY NO(S). 39248/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.19]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
151213/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN
COURT ON IA 151214/2018)

DIARY NO(S). 39258/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.20]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
151240/2018 FOR ORAL HEARING ON IA 151248/2018)

DIARY NO(S). 39317/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.21]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
151375/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN
COURT ON IA 151376/2018)

W.P.(C) NO. 1323/2018 [ITEM NO.501.22]
(FOR ADMISSION AND IA NO.156782/2018-APPROPRIATE ORDERS/DIRECTIONS)

W.P.(C) NO. 1305/2018 (X) [ITEM NO.501.23]
(FOR ADMISSION AND IA NO.154313/2018-APPROPRIATE ORDERS/DIRECTIONS)

DIARY NO(S). 39642/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.24]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
152356/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN
COURT ON IA 152366/2018 FOR PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS ON IA 152375/2018 FOR ON IA 152375/2018)

R.P.(C) NO. 3381/2018 IN W.P.(C) NO. 373/2006 (PIL-W) [ITEM 501.25]
(FOR ADMISSION)

DIARY NO(S). 40056/2018 IN W.P.(C) NO.373/2006 [ITEM 501.26]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
153708/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN
COURT ON IA 153710/2018 FOR EX-PARTE STAY ON IA 153714/2018)

DIARY NO(S). 40191/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.27]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
154302/2018)

DIARY NO(S). 40405/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.28]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
156986/2018)

DIARY NO(S). 40570/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.29]
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 155898/2018 FOR STAY APPLICATION ON IA 155899/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 155904/2018)

DIARY NO(S). 40681/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.30]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 156217/2018 FOR ORAL HEARING ON IA 156218/2018)

DIARY NO(S). 40713/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.31]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 156339/2018)

DIARY NO(S). 40840/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.32]
[I.A. NO.157004/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW PETITION]

DIARY NO(S). 40885/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.33]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157171/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 157172/2018)

DIARY NO(S). 40887/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.34]
(FOR ORAL HEARING ON IA 157177/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157180/2018)

DIARY NO(S). 40888/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.35]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157184/2018)

DIARY NO(S). 40898/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.36]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157231/2018 FOR ORAL HEARING ON IA 157232/2018 FOR STAY APPLICATION ON IA 157238/2018)

R.P.(C) NO. 3457/2018 IN W.P.(C) NO. 373/2006 (PIL-W) [ITEM 501.37]
(FOR ORAL HEARING ON IA 157246/2018)

DIARY NO(S). 40910/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.38]
(FOR ORAL HEARING ON IA 157266/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157271/2018)

DIARY NO(S). 40924/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.39]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157302/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 157303/2018)

DIARY NO(S). 40929/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.40]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157304/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 157305/2018)

DIARY NO(S). 41005/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.41]
(FOR ORAL HEARING ON IA 157490/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157493/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 157495/2018)

DIARY NO(S). 41091/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.42]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 157744/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 159266/2018 FOR PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS ON IA 159342/2018 FOR ON IA 159342/2018)

W.P.(C) NO. 1339/2018 (PIL-W) [ITEM 501.43]
(FOR ADMISSION AND IA NO.159262/2018-APPROPRIATE ORDERS/DIRECTIONS]

DIARY NO(S). 41264/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.44]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 158344/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 158346/2018)

R.P.(C) NO. 3473/2018 IN W.P.(C) NO. 373/2006 (PIL-W)[ITEM 501.45]
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 159854/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 159855/2018)

DIARY NO(S). 41395/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.46]
(FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 158845/2018 FOR STAY APPLICATION ON IA 158849/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 158854/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 158855/2018)

DIARY NO(S). 41586/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.47]
(FOR FOR EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT ON IA 159837/2018 FOR STAY APPLICATION ON IA 159838/2018 FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA 159839/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 159841/2018)

R.P.(C) NO. 3480/2018 IN W.P.(C) NO. 373/2006 (PIL-W) [ITEM 501.48]
(FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN COURT ON IA 160743/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON IA 160745/2018)

DIARY NO(S). 41896/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.49]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
160768/2018 FOR CONDONATION OF DELAY IN FILING REVIEW PETITION ON
IA 160769/2018)

DIARY NO(S). 42085/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.50]
(FOR APPLICATION FOR PERMISSION TO FILE REVIEW PETITION ON IA
161182/2018 FOR APPLICATION FOR LISTING REVIEW PETITION IN OPEN
COURT ON IA 161184/2018 FOR CONDONATION OF DELAY IN FILING REVIEW
PETITION ON IA 161187/2018)

DIARY NO(S). 42264/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.51]
[I.A.NO.161648/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION]

DIARY NO(S). 42337/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.52]
[I.A.NO.161855/2018 - APPLICATION FOR PERMISSION TO FILE REVIEW
PETITION]

MA 3113/2018 IN W.P.(C) NO. 373/2006 [ITEM 501.53]
(FOR ADMISSION AND IA NO.165960/2018-CLARIFICATION/DIRECTION)

DIARY NO(S). 44021/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.54]

DIARY NO(S). 44991/2018 IN W.P.(C) NO.373/2006 [ITEM NO.501.55]

T.P.(C) NO. 2115-2137/2018 [ITEM 501.56]
(FOR ADMISSION AND IA NO.178587/2018-EX-PARTE STAY)

SLP(C) NO. 33541-33554/2018 [ITEM 501.57]
(FOR ADMISSION AND I.R. AND IA NO.183770/2018-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT AND IA NO.183771/2018-PERMISSION TO
FILE LENGTHY LIST OF DATES)

T.P.(C) NO. 72-81/2019 [ITEM 501.58]
(FOR ADMISSION AND IA NO.6289/2019-STAY APPLICATION)

DIARY NO(S). 46720/2018 IN W.P.(C) NO.373/2006 [ITEM 501.59]

DIARY NO(S). 47720/2018 IN W.P.(C) NO.373/2006 [ITEM 501.60]

DIARY NO(S). 2252/2019 IN W.P.(C) NO.373/2006 [ITEM 501.61]

R.P.(C) NO. 345/2019 IN W.P.(C) NO. 373/2006 [ITEM 501.62]
(FOR ADMISSION AND IA NO.19017/2019-CONDONATION OF DELAY IN FILING
REVIEW PETITION AND IA NO.19518/2019-APPLICATION FOR LISTING REVIEW
PETITION IN OPEN COURT)

SLP(C) NO. 2897/2019 [ITEM 501.63]
(FOR ADMISSION AND I.R. AND IA NO.16511/2019-EXEMPTION FROM FILING
O.T.)

DIARY NO(S). 2998/2019 IN W.P.(C) NO.373/2006 [ITEM 501.64]

Date : 06-02-2019 These matters were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s)

RP 3358/18

Mr. V. Giri, Sr. Adv.
Mr. Krishna Kumar Singh, AOR
Mr. Manav Vohra, Adv.
Mr. Amith Krishnan, Adv.
Ms. Svadha Shankar, Adv.
Md. Sadique T.A., Adv.
Mr. Krishna Dev, Adv.
Mr. Muthucharan, Adv.
Ms. Akanksha, Adv.
Mr. Karunesh Kumar Shukla, Adv.

RP 3359/18

Mr. K. Parasaran, Sr. Adv.
Mr. K. V. Mohan, AOR
Mr. K.V. Balakrishnan, Adv.
Ms. Aditi Dhani, Adv.
Mr. Ashwin Kumar D.S., Adv.

D.No.37946/18,

Mr. Mathews J. Nedumpara, Adv.
Mr. A.C. Philip, Adv.
Mr. R.R. Nair, Adv.
Mr. C.J. Joveson, Adv.
Mr. Rajvardhan Singh, Adv.
Mr. Rabin Majumder, AOR

WP 1305/18

Mr. Mathews J. Nedumpara, Adv.
Mr. A.C. Philip, Adv.
Mr. R.R. Nair, Adv.
Mr. C.J. Joveson, Adv.
Mr. Rajvardhan Singh, Adv.
Mr. Rabin Majumder, AOR

RP 3469/18 Mr. K. V. Muthu Kumar, AOR
Mrs. G.P. Devi, Adv.
Ms. Savita Singh, Adv.
Mr. Akshay R., Adv.

D.No.38135/18, Mr. Suvidutt M.S., AOR

RP 3449/18 Mr. J. Sai Deepak, Adv.
Mr. Suvidutt M.S., AOR
Mr. Avinash Sharma, Adv.
Mr. Ashutosh, Adv.
Ms. Smita Pandey, Adv.
Mr. Bosco Thomas, Adv.

D.No.38136/18 Mr. Debasis Misra, AOR
Mr. Vishaal S. Jogdand, Adv.
Mr. Binay Kumar Jha, Adv.
Mr. R.S. Jha, Adv.
Mr. Rajnish Kumar, Adv.

WP 1285/18 Mr. Beno Bencigar, Adv.
Mr. Parijat Kishore, AOR

RP 3470/18 Mr. V. K. Biju, AOR
Mr. Abhay Pratap Singh, Adv.
Mr. Hiren Dasen, Adv.

RP 3380/18,
3379/18, 3377/18 Mr. P. V. Yogeswaran, AOR

RP 3444/18 Mr. V. Giri, Sr. Adv.
Mr. Manav Vohra, Adv.
Mr. Amith Krishnan, Adv.
Ms. Svadha Shankar, Adv.
Mr. Mohammed Sadique T.A., Adv.
Mr. Krishnadev J., Adv.
Mr. Muthucharan Sundresh, Adv.
Ms. Malini Poduval, AOR
Ms. Babita Sant, Adv.
Mr. Manoj Pillai, Adv.

RP 3462/18, Dr. K.P. Kylasanatha Pillay, Sr. Adv.
Mr. A. Venayagam Balan, AOR
Mr. Bhavanishankar V. Gadnis, Adv.
Mr. Vishwanath B. Gadnis, Adv.
Ms. Radni Vishwanath Gadnis, Adv.
Mr./Ms. V.S. Lakshmi, Adv.

D.No.39023/18, Mr. Acharya B.L., Sr. Adv.
Mr. A. Venayagam Balan, AOR
Ms. V.S. Lakshmi, Adv.
Mr. Bhavani Shankar Gadnis, Adv.
Mr. Vishwanath B. Gadnis, Adv.
Ms. Radni Vishwanath Gadnis, Adv.

WP 1323/18 Mr. Bhavanishankar V. Gadnis, Adv.
Mr. Vishwanath B. Gadnis, Adv.
Ms. Radni V. Gadnis, Adv.
Mr. A. Venayagam Balan, AOR

D.No.38764/18 Mr. P.R. Kovilan, Adv.
Ms. Lakshmi K.G., Adv.
Mr. K.G. Kaverivarman, Adv.
Mrs. Geetha Kovilan, AOR

D.No.38769/18 Mr. Gopal Sankara Narayanan, Adv.
Ms. Usha Nandini V., Adv.
Mr. Biju P Raman, AOR
Mr. Sivan Madathil, Adv.

D.No.38907/18,
D.No.44991/18 Ms. Prachi Bajpai, AOR

D.No.39135/18, Mr. N. Venkatraman, Sr. Adv.
Mr. Sanand Ramakrishnan, AOR
Mr. Rajeev Mishra, Adv.
Mr. R. Satish Kumar, Adv.
Mr. Prateek Gupta, Adv.
Mr. Madan M. Bora, Adv.

D.No.40910/18 Mr. N. Venkatraman, Sr. Adv.
Mr. Sanand Ramakrishnan, AOR
Mr. Rajeev Mishra, Adv.
Mr. R. Satish Kumar, Adv.
Mr. Prateek Gupta, Adv.
Mr. Madan M. Bora, Adv.

D.No.39248/18 Mr. Sabarish Subramanian, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Deepak Anand, AOR

D.No.39258/18, Mr. Gopal Sankaranarayanan, Adv.
Ms. Gayatri Verma, Adv.
Mr./Ms. Aishwarya Kane, Adv.
Ms. Usha Nandini. V, AOR

D.No.39258/18, Mr. Ravindra Srivastava, Sr. Adv.
Ms. Usha Nandini. V, AOR
Mr. Tom Joseph, Adv.

D.No.40898/18 Mr. Jayanth Muthuraj, Adv.
Ms. Usha Nandini. V, AOR
Mr. Biju P. Raman, Adv.

D.No.39317/18 Mr. Deepak Prabhakaran, Adv.
Mr. Santosh Kumar Pandey, AOR
Mr. Aditya Sharma, Adv.

D.No.39642/18 Mr. V. Ranjith Sankar, Adv.
Mr. V. Shyamohan, AOR
Mr. Surya Prakash, Adv.

RP 3381/18, Mr. P.N. Ravindran, Sr. Adv.
Mr. T. G. Narayanan Nair, AOR

D.No.40840/18 Mr. T. G. Narayanan Nair, AOR

D.No.40056/18 Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Amit Bhandari, Adv.
Mr. Piyush Dwivedi, AOR
Ms. Akanksha Mehra, Adv.
Mr. Mrityunjai Singh, Adv.

D.No.40191/18 Mr. G. Sivabalamurugan, AOR
Mr. Karuppaih, Adv.
Mr. Vivek Bharati, Adv.

D.No.40405/18 Mr. R. Venkataramani, Sr. Adv.
Mr. T.G.N. Nair, Adv.
Mr. C. N. Sree Kumar, AOR
Mr. Amit Sharma, Adv.
Ms. Malavika B. Pillai, Adv.

D.No.40570/18 Mr. Renjith B. Barar, Adv.
Ms. Lakshmi N. Kaimal, AOR
Mr. Badusha Sulaiman, Adv.
Mr./Ms. Nishi Kurup, Adv.

D.No.40681/18 Mr. Jose Abraham, AOR
Mr. M.P. Srivignesh, Adv.
Mr. B. Mathews, Adv.
Ms. Sarah Shaji, Adv.
Mr. Shaji Sebastian, Adv.

- D.No.40713/18** Mr. M. T. George, AOR
Mr. K.K. Karunapanakutty, Adv.
Mr. Subash Chandran, Adv.
Ms. Kavitha K.T., Adv.
- D.No.40885/18** Mr. C. Rajendran, Adv.
Mr. A. Raghunath, AOR
- D.No.40887/18** for M/s Mukesh Kumar Singh And Co., AOR
- D.No.40888/18** Mr. Ramesh Babu M. R., AOR
Ms. Swati Setia, Adv.
Mr. Chandy Oommon, Adv.
- RP 3457/18** Mr. Abhilash M.R., Adv.
Mr. Sayooj Mohandas M., Adv.
Mr. Sudheesh K.K., Adv.
Mr. Ranjan Kumar, AOR
- Mr. Shekhar Naphade, Sr. Adv.
Mr. Abhilash M.R., Adv.
Mr. Sayooj Mohandas, Adv.
Mr. Ranjan Kumar, Adv.
- D.No.40924/18** Mr. R. Venkataramani, Sr. Adv.
Ms. Anzu. K. Varkey, AOR
Mr. N.P. Rakeesh Panicker, Adv.
Mr. Rajesh B., Adv.
Mr. Ranbir Singh Yadav, AOR.
Mr. Nishad L.S., Adv.
Mr. Yashraj Bundela, Adv.
Mr. Praveen Vignesh, Adv.
- D.No.40929/18** Mr. R. Venkataramani, Sr. Adv.
Ms. Anzu. K. Varkey, AOR
Mr. N.P. Rakeesh Panicker, Adv.
Mr. Rajesh B., Adv.
Mr. Ranbir Singh Yadav, AOR.
Mr. Nishad L.S., Adv.
Mr. Yashraj Bundela, Adv.
Mr. Praveen Vignesh, Adv.

D.No.41005/18 Mr. Shekhar Naphade, Sr.Adv.
Mr. B. Vinodh Khanna, AOR
Mr. M.R. Abhilash, Adv.
Mr. Abhikalp Pratap, Adv.
Ms. S. Lakshmi Iyer, Adv.
Mr. Vishal Arun, AOR

D.No.41091/18 Mr. Ankit Shah, Adv.
Mr. Santosh Kumar, Adv.
Mr. Praneet Pranav, Adv.
Mr. Nachiketa Joshi, Adv.
Mr. Anoop Prakash Awasthi, AOR
Mr. Jetender, Adv.
Mr. Sreemithun, petitioner-in-person

WP 1339/18 Dr. K.P. Kylasanatha Pillay, Sr. Adv.
Ms. Rashmi Singhania, AOR

D.No.41264/18 Mr. Mohan Parasaran, Sr. Adv.
Mr. P.V. Yogeswaran, Adv.
Mr. M. A. Chinnasamy, AOR
Ms. C. Rubavathi, Adv.
Mr. Ashish Kumar Upadhyay, Adv.
Mr. P. Raja Ram, Adv.
Mr. E. Ethiraj, Adv.

RP 3473/18 Petitioner-in-person

D.No.41395/18, Mr. Renjith B. Marar, Adv.
Mr. Robin Khokhar, AOR
Mr. Manoj Nair, Adv.
Mr. Kumar Gaurav, Adv.

D.No.41586/18 Mr. Renjith B. Marar, Adv.
Mr. Robin Khokhar, AOR
Mr. Manoj Nair, Adv.
Mr. Kumar Gaurav, Adv.
Mr. Anil Sharma, Adv.

RP 3480/18 Mr. K. Ramamoorthy, Sr. Adv.
Ms. Shobha Ramamoorthy, AOR
Mr. Sriram J. Thalapathy, Adv.
Mr. Shilp Vinod, Adv.
Mr. Pushkin Rajkumar, Adv.

D.No.41896/18 Mr. K. Rajeev, AOR

D.No.42085/18	Mr. V. Shyamohan, Adv. Mr. Surya Prakash, Adv. for KMNP Law, AOR
D.No.42264/18	Mr. Mohan Parasaran, Sr. Adv. Mr. A. Raghunath, Adv. Mr. Jojo Joseph, Adv. Mr. Shishir Pinaki, AOR
D.No.42264/18	Mr. Mukul Rohatgi, Sr. Adv.[N/P] Mr. Shishir Pinaki, AOR Mr. Rajiv Kumar Sinha, Adv. Mr. Vijendra Mishra, Adv.
D.No.42337/18	Mr. P.K. Madhu, Adv. Mr. Vishnu Shankar Jain, AOR
MA 3113/18 Travancore Devasom Board	Mr. Rakesh Dwivedi, Sr. Adv. Mr. C.U. Singh, Sr. Adv. Mr. P. S. Sudheer, AOR Mr. Raj Mohan, Adv. Mr. Eklavya Dwivedi, Adv. Ms. Sansriti Pathak, Adv. Mr. Rishi Maheshwari, Adv. Ms. Anne Mathew, Adv. Mr. Bharat Sood, Adv. Ms. Shruti Jose, Adv. Mr. Rishi Singh, Adv. Mr. Amjid Maqbool, Adv.
D.No.44021/18	Mr. Anil Ukatarki, Adv. Mr. Anil C. Nishani, Adv. Mr. P. Prasanna Kumar, Adv. Mr. T. R. B. Sivakumar, AOR
TP 2115-37/18 SLP© 33541-554/18 TP 72-81/19	Mr. Vijay Hansaria, Sr. Adv. Mr. G. Prakash, AOR Ms. Sneha Kalita, Adv. Mr. Avnish Pandey, Adv. Mr. P. Narayanan, Adv. Mr. Manu, Adv. Mr. Jishnu M.L., Adv. Mrs. Priyanka Prakash, Adv. Mrs. Beena Prakash, Adv.

D.No.46720/18 Mr. Gopal Sankaranarayanan, Adv.
 Ms. Aswathi M.K., AOR
 Ms. Gayatri Verma, Adv.
 Mr./Ms. Aishwarya Kane, Adv.
 Mr. S. Manoj Selvaraj, Adv.
 Mr. Pradeep Kumar Gupta, Adv.
 Dr. Rajesh Pandey, Adv.
 Mr. Diganta Gogoi, Adv.
 Mr. B.K. Singh, Adv.

D.No.47720/18 Mr. R. Krishna Raj, Adv.
 Mr. Sajith. P. Warriar, AOR

D.No.2252/19 Mr. P.N. Raveendran, Sr. Adv.
 Mr. Sajith. P. Warriar, AOR
 Mr. Tom J., Adv.

RP 345/19 Mr. Anish R. Shah, AOR

SLP© 2897/19 Mr. Ravindra Raizada, Sr. Adv.
 Mr. Aditya Sharma, Adv.
 Mr. Nachiketa Joshi, AOR

D.No.2998/19 Mr. C.R. Jaya Sukin, Adv.
 Mr. Ashutosh Kumar Srivastava, Adv.
 Mr. K.R. Satheesh, Adv.
 Ms. Baby Devi Bonia, Adv.
 Mr. Dharmendra Kumar Yadav, Adv.
 Ms. Savita Devi, Adv.
 Mr. Narender Kumar Verma, AOR

Mr. P.V. Dinesh, AOR
 Mr. Mukund P. Unny, Adv.
 Mr. Bineesh K., Adv.

Mr. T.R. Venkita Subramoniam, AOR
 Mr. P.B. Suresh, Adv.
 Mr. Karthik Jayashankar, Adv.

Mr. B.V. Acharya, Sr. Adv.
 Mr. B.L. Acharya, Adv.
 Mr. Ankit Shah, Adv.
 Mr. Sreemithun, petitioner-in-person
 Mr. A. Venayagam Balan, AOR

Ms. Archana Pathak Dave, Adv.
 Ms. Ankita Chaudhary, Adv.

State of Kerala Mr. Jaideep Gupta, Sr. Adv.
 Mr. G. Prakash, Adv.
 Mr. Jishnu M.L., Adv.
 Mrs. Priyanka Prakash, Adv.
 Mrs. Beena Prakash, Adv.

Intervener App. Mr. P.V. Surendranath, Sr. Adv.
 Ms. Resmitha R. Chandran, AOR
 Ms. Lekha Sudhakaran, Adv.
 Mr. Biju Joseph, Adv.

 Ms. Indira Jaising, Sr. Adv.
 Mr. Prasanth P., AOR
 Ms. Nehmat Kaur, Adv.
 Mr. Paras Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
 O R D E R

SLP© NO.2897/2019 [ITEM NO.501.63]

De-tagged.

TP(C) NO.2115-2137/2018 [ITEM NO.501.56], SLP(C) NO.33541-33554/2018 [ITEM NO.501.57], TP(C) NO.72-81/2019 [ITEM NO.501.58]

De-tagged.

REST OF THE MATTERS

Heard the learned counsels for the parties at length.

Hearing concluded.

Judgment reserved.

Such of the parties who may like to file written arguments may do so within seven days.

[VINOD LAKHINA]
 AR-cum-PS

[ANAND PRAKASH]
 BRANCH OFFICER